

(b) what are the accrued losses so far incurred and are there any chances of this concern running in profit in the near future ; and

(c) why is there delay in appointing a full time Chairman ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) There are no accrued losses and it is estimated that the Corporation will earn a profit of about Rs. 2.12 crores in 1984-85.

(c) The appointment of a full time Chairman is being processed.

Plan to Provide Body Scan and Head Scanning Machines in Hospitals at Municipal Town

2722. SHRI P. R. KUMARAMANGALAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) how many full body scans and head scanning machines have been installed in India ;

(b) whether there is any plan to ensure that all Hospitals in Municipal Towns have this facilities available with them within a short span of time ; and

(c) if no such plan exists, will the Central Government in Co-ordination with the State Governments take up such a scheme in the near future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) The Government do not have information about the number of full body scans and head scanning machined which have been installed in the country. However, according to the available information, 26 institutions have been granted custom duty exemption for importing CT scanners.

(b) No, Sir.

(c) It is not possible to envisage such a scheme in view of the paucity of resources.

Balwaries Sanctioned during 1985-86

2723. SHRIMATI PHULRENU GUHA : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) how many Balwaries will be sanctioned during 1985-86 ; and

(b) how many creches will be sanctioned during 1985-86 ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M. CHANDRASEKHAR) : (a) Balwadi Nutrition Programme is a non-expanding and Non-Plan Scheme. Therefore, there is no question of sanctioning more balwadis during 1985-86.

(b) 1,000 new creches are proposed to be opened during 1985-86.

National Commission on the Problem of Children

2724. SHRI MURLI DEORA : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) whether Government are aware that there are serious lacunae in the existing laws governing juveniles and this has been seriously affecting a large number of children around the country ; and

(b) whether Government propose to constitute a National Commission of inquiry to go into the problems of juveniles and suggest model legislation therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M.

CHANDRASEKHAR : (a) The Children Act, 1960 (Central) which is applicable to all the Union Territories was amended suitably in 1978 to plug the loopholes in the Act. The implementation of the Children's Acts and the welfare measures for juvenile delinquents come under the purview of the State Governments.

(b) Presently, there is no proposal to constitute a National Commission on the problem of children.

Purchase of Ships from Foreign Shipyards

2725. SHRI AMAL DATTA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the reasons behind Government's decision to purchase ship from the foreign shipyards instead of setting up of a shipyard complex in the country, which would save the foreign currency as well as fulfil our demand and provide jobs to the unemployed persons ;

(b) whether Government propose to change its decision ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a), (b) and (c) : Permission to shipping companies to purchase ship from foreign shipyards is given after thoroughly examining all aspects like the capacity/capability of Indian shipyards to build such ships, the pari passu obligation of the shipping companies, the time to be taken by the Indian shipyards to build the ship, the terms of deferred credit offered by the foreign shipyard, the price required to be paid to the foreign shipyard vis-a-vis the price of indigenous shipyard etc. It has not been possible to set up an additional shipyard as it is not possible to provide funds at this stage, due to budgetary constraints and other national priorities.

Power Finance and Development Corporation

2726. SHRIMATI JAYANTI PATNAIK : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have a proposal to set up the Power Finance and Development Corporation during the current Financial Year ;

(b) if so, the reasons of the delay in implementing the above proposal ; and

(c) what specific roles are going to be played by the above power finance and development corporation ; in taking up new projects ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (c) : A proposal to set up a Power Finance Corporation is under examination.

Proposal to Establish International Hindi University

2727. SHRI CHINTAMANI PANIGRAHI : Will the Minister of EDUCATION be pleased to state :

(a) whether there is any proposal before Government to establish International Hindi University ;

(b) if so, its location and the amount allocated for it ; and

(c) the other details thereof ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) A proposal to establish an International Hindi University has been included in the Seventh Plan proposals of the Ministry of Education. These proposals have yet to be approved by the Planning Commission.

(b) and (c) : Decisions about these will have to await the approval of the proposal.